Rajya Sabha

List of Questions for ORAL ANSWERS
to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, February 2, 2022/ 13 MAGHA, 1943

(Ministries : Cooperation; Education; Home Affairs; Panchayati Raj; Road Transport and Highways; Rural Development; Skill Development and Entrepreneurship; Social Justice and Empowerment; Tribal Affairs; Women and Child Development)

Total number of questions -- 15

Expenditure for Beti Bachao Beti Padhao

1 Shri Derek O' Brien:
Will the Minister of Women and Child Development be pleased to state:
(a) whether it is a fact that 78.1 per cent of the fund for 'Beti Bachao Beti Padhao' have been used only for media advocacy;
(b) if so, the details thereof; and
(c) whether the Ministry has taken any measures to improve fund utilization for the implementation of the programme instead of only media advocacy, the details thereof?

Legislation to provide reservation for local youth in private sector jobs

2 Shri Vaiko:
Will the Minister of Social Justice and Empowerment be pleased to state:
(a) whether Government would bring a model legislation to provide for reservation for local youth in private sector jobs, at the non-executive level;
(b) if so, by when and the details thereof; and
(c) if not, how does Government ensure that local residents are given preference in private sector employment, especially when land and other resources are taken away from the local residents?

Amendment in Panchayati Raj Act

3 Dr. C.M. Ramesh:
Will the Minister of Panchayati Raj be pleased to state:
(a) whether Government, in consultation with State Governments, proposes to suitably amend the existing Act to make Panchayati Raj system more strong, effective and accountable, the details thereof; and
(b) whether Government proposes to constitute a high powered Committee to study the existing Panchayati Raj system to make it effective and to meet the technology need of rural India, the details thereof and if not, the reasons therefor?
Recovery of counterfeit notes

Will the Minister of **Home Affairs** be pleased to state:
(a) the details of counterfeit notes recovered in the country during the last five years, year-wise;
(b) the number of notes of ₹ 2000 denomination out of total recovered fake notes; and
(c) whether it is a fact that the fake notes which have been recovered in the country are more than the earlier recovery made?

Resolving issues related to Andhra Pradesh Reorganisation Act

Will the Minister of **Home Affairs** be pleased to state:
(a) whether the Ministry officials have recently had a meeting with the Chief Secretaries of Andhra Pradesh and Telangana to settle the pending issues of both the States as per Andhra Pradesh Reorganisation Act;
(b) if so, the details thereof; and
(c) the outcome thereof?

Sexual violence within marriages

Will the Minister of **Women and Child Development** be pleased to state:
(a) whether Government has taken any position regarding inclusion of "marital rape" as an offence under the IPC;
(b) whether Government acknowledges the prevalence of rape/sexual abuse within marriages or has conducted any study/research on the same, if so, what steps have been taken to address the same;
(c) the total number of protection orders passed in cases registered under the Protection of Women from Domestic Violence Act, State-wise and category of protection order-wise; and
(d) the total number of domestic violence crisis centers run by Government or in partnership with civil society organisations?

PMAY-G in Rajasthan

Will the Minister of **Rural Development** be pleased to state:
(a) the number of beneficiaries covered under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in Rajasthan, district-wise;
(b) the details of funds allocated for the said purpose during the last three years, year-wise; and
(c) the percentage of houses completed through funds allocated to beneficiaries, the district-wise details thereof?

Status of construction of Char Dham Road project

Will the Minister of **Road Transport and Highways** be pleased to state:
(a) the status of construction of 900 kilometres of Char Dham pilgrimage highway project;
Skill India initiatives in Uttar Pradesh and Andhra Pradesh

9 Shri G.V.L. Narasimha Rao:
Will the Minister of Skill Development and Entrepreneurship be pleased to state:
(a) the number of persons who have got training under skill development programmes of Skill India Mission during the last three years, State-wise;
(b) the number of persons trained under Recognition of Prior Learning (RPL) programme so far in Uttar Pradesh and Andhra Pradesh, sector-wise and district-wise;
(c) the number of trained persons who have got employment in Uttar Pradesh and Andhra Pradesh, district-wise;
(d) the role of the private sector and CSR initiatives in skill development initiatives and major initiatives undertaken; and
(e) the list of skill development institutes established and initiatives taken by Central PSUs?

Tribal people in Namakkal district, Tamil Nadu

10 Shri K.R.N. Rajeshkumar:
Will the Minister of Tribal Affairs be pleased to state:
(a) whether Government is aware that around 3,000 tribal people are living in Bodamalai hills village in Namakkal District in Tamil Nadu and the long-standing request for new road connectivity is pending in Supreme Court-Green Bench;
(b) if so, whether Government is also aware that these tribal people are facing great difficulties in their daily life for essential services like medical, maternity care, etc., during the pandemic; and
(c) if so, the assistance provided/being provided during the last three years and current year, so far, by Government for the development of tribal people living in this region?

Private security agencies in the country

11 Shri A. Vijayakumar:
Will the Minister of Home Affairs be pleased to state:
(a) the numbers of private security agencies in the country, State-wise;
(b) whether any special privilege/immunity has been provided to private security agencies and their security guards under Private Security Agencies (Regulation) (PSAR) Act, 2005;
(c) whether the age limit for private guards would be reviewed as there are old age persons engaged as private security guards; and
(d) if so, the details thereof?

Benefits of AVYAY scheme to private Old Age Homes

12 Smt. Shanta Chhetri:
Will the Minister of Social Justice and Empowerment be pleased to state:
(a) whether it is a fact that privately owned Old Age Homes can benefit from the Atal Vayo Abhyuday Yojana (AVYAY) scheme;
(b) the procedure to apply for the scheme, the details thereof;
(c) whether there is additional information, if any, that may be helpful for improvement of
Old Age Homes run by private individuals; and
(d) if so, the details thereof and if not, the reasons therefor?

**New Education Policy**

13 [Shri K.J. Alphons:]
Will the Minister of *Education* be pleased to state:
(a) the status of the implementation of the New Education Policy (NEP);
(b) whether a new curriculum is being framed under NEP for schools; and
(c) how is the new curriculum different from the earlier one?

**Initiatives undertaken to celebrate ‘Azadi ka Amrit Mahotsav’**

14 [Dr. Vinay P. Sahasrabuddhe:]
Will the Minister of *Tribal Affairs* be pleased to state:
(a) the several initiatives undertaken by the Ministry and the organizations associated to it for observing ‘Azadi ka Amrit Mahotsav’ till 10th January, 2022, the details thereof;
(b) whether the Ministry and the organizations associated to it have undertaken any initiatives for ‘Azadi ka Amrit Mahotsav’ in the North-Eastern States, if so, the details thereof and if not, the reasons therefor; and
(c) the future initiatives planned by the Ministry for the remaining period of the ‘Azadi ka Amrit Mahotsav’, the details thereof?

**UGC fellowships**

15 [Dr. V. Sivadasan:]
Will the Minister of *Education* be pleased to state:
(a) whether it is a fact that the UGC has stopped the fellowships like Emeritus Fellowship, Dr. S Radhakrishnan Post Doctoral Fellowship in Humanities and Social Sciences, Post Doctoral Fellowship to women candidates, Post Doctoral Fellowship for SC/ST candidates and the National Fellowship for Scheduled Caste students;
(b) if so, the reasons therefor;
(c) whether Government has received requests for reinstating the fellowships; and
(d) if so, the steps taken therefor?

New Delhi
The 27th January, 2022
07 Magha, 1943 (Saka)
P. C. Mody,
Secretary-General.

# Original notice of the question received in Hindi.
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